

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI (SPECIAL) BENCH**

(31) C.P.(IB)-4575(MB)/2018

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.01.2020**

NAME OF THE PARTIES: IPH Ispat LLP

V/s

Piletech Infra Pvt. Ltd.

SECTION: 8 &9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. None present.
2. Petitioner is directed to intimate the next date of hearing to the Respondent and file on record Affidavit of service along with tracking Report.
3. By the Order of the Bench matter is adjourned to **05.03.2020**.

Sd/-

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

SUCHITRA KANUPARTHI
Member (Judicial)

16.01.2020
Sushil